

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

CP (IB) No. 227/Chd/Hry/2021

IN THE MATTER OF:

IDBI Bank Ltd.

...

Petitioner

Versus

**Vikas Bhawanishankar
Sharma**

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 30.05.2024.

Sd/-

Court Officer